

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1634
TO BE ANSWERED ON 10TH MARCH, 2017**

NORMS FOR SPRING NATURAL WATER

1634. SHRI K. PARASURAMAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Food Safety and Standards Authority of India (FSSAI) is tightening safety standards for packaged drinking water and plans to come out with norms for spring natural water, if so, the details thereof;
- (b) whether out of total 5842 registered water packaging units, 1495 have both BIS and FSSAI licenses, while 4347 units have only BIS certification; and
- (c) if so, the steps taken by the Government to ensure all the water packaging units shall have both BIS and FSSAI licenses?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a): Standards for Natural Mineral Water and Packaged Drinking Water (other than Mineral Water) have been prescribed in sub-regulation 2.10.7 and 2.10.8 respectively of the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011. Standards for Spring Water have also been approved recently by the Scientific Committee and the Food Safety and Standards Authority of India (FSSAI).

(b) & (c): FSSAI has informed that a large number of Food Business Operators, who are engaged in business of manufacture and sale of packaged drinking water, are operating without having both FSSAI License and BIS certification. As enforcement of provisions of Food Safety and Standards Act, 2006, Rules and Regulations thereunder primarily lies with the States/UTs, Commissioners of Food Safety of all States/UTs have been asked to ensure compliance of the provisions relating to requirement of FSSAI licence and BIS certification for manufacturing and sale of packaged drinking water.

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